

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 67 of 2020

IN THE MATTER OF:

Manjunath Dasappa & Anr.

...Appellants

Vs

M/s Transglobal Power Ltd. & Ors.

....Respondents

Present:

**For Appellants: Mr. Arjun Asthana and Mr. Abhijeet Sinha,
Advocates**

**For Respondents: Mr. Kaustav Saha and Mr. Arun Sri Kumar,
Advocates**

ORDER

(Through: Virtual Mode)

18.08.2020 It appears that on 21.07.2020, one weeks' time was given to the learned Counsel for the Appellants to file Rejoinder, but the same has not been filed till date. Learned Counsel for the Appellants seeks and is allowed further extension of time by two weeks to file Rejoinder.

List the matter on **4th September, 2020**.

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)